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West Bengal Appropriation (Vote On Account) Act, 1972 2 of 1972

[30 March 1972]

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West Bengal Appropriation (Vote On Account) Act, 1972 2 of 1972

[30 March 1972]

PREAMBLE

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1973.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirtyfirst day of March, 1973;

It is hereby enacted in the Twenty-third Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A, of the 29th March, 1972, page 737; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on 30th March, 1972.

1. Short title :-

This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1972.

2. Withdrawal of Rs. 1,97,72,94,000 from and out of the Consolidated Fund of West Bengal for the year 1972-73:

From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of rupees one hundred and ninety-seven crores seventy-two lakhs and ninety-four thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1973.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2			
Services and	Sums not exceeding			
purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
	Rs.	Rs.	Rs.	
A-Collection of Taxes, Duties and other Principal Revenues. 4-Taxes on Income other than Corporation Tax	4,11,000	1,000	4,12,000	
9-Land Revenue J-Contributions and Miscellaneous Adjustments. 76-Other Miscellaneous Compensations and Assignments	3,95,63,000	1,90,000	3,97,53,000	
AA-Capital Account on Compensation on the abolition of Zamindari System outside the				

Revenue Account. 92-Payment of compensation to Land- holders, etc., on the abolition of the Zamindary System			
A-Collection of Taxes, Duties and other Principal Revenues. 10-State Excise Duties	40,44,000		40,44,000
11-Taxes on Vehicles	8,97,000		8,97,000
12-Sales Tax	29,81,000	1,000	29,82,000
13-Other Taxes and Duties	31,57,000		31,57,000
14-Stamps	9,62,000		9,62,000
15-Registration Fees	28,91,000		28,91,000
B-Debt Services. 16-Interest on Debt and other obligations	33,33,000	12,30,30,000	12,63,63,000
17-Appropriation for Reduction or Avoidance of Debt.		2,16,90,000	2,16,90,000
C-Administrative Services			
18-Parliament and State/Union Territory Legislature	35,26,000	14,000	35,40,000
19-General Administration	2,81,61,000	7,88,000	2,89,49,000
21-Administration of Justice	83,21,000	28,17,000	1,11,38,000
22-Jails	99,25,000		99,25,000
23-Police	11,43,04,000	2,000	11,43,06,000
26-Miscellaneous Departments- Fire Services	35,83,000		35,83,000
26-Miscellaneous Departments- Excluding Fire Services	2,22,47,000	1,000	2,22,48,000
D-Social and Developmen	tal Services.		
27-Scientific Departments	26,000		26,000
28-Education	26,13,00,000		26,13,00,000
29-Medical	8,65,72,000		8,65,72,000
30-Public Health 30A-Family Planning	4,31,60,000		4,31,60,000

31-Agriculture- Agriculture			
DD-Capital Account of Social and Developmental Services outside the Revenue Account.	6,32,10,000	1,000	6,32,11,000
95-Capital Outlay on Schemes of Agricultural Improvement and Research			
D-Social and Developmental Services. 31-Agriculture-Fisheries .	Rs.	Rs.	Rs.
	27,22,000		27,22,000
33-Animal Husbandry II-Miscellaneous Capital Account outside the Revenue Account. 124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme	5,73,02,000		5,73,02,000
D-Social and Developmental Services. 34-Co-operation	49,01,000		49,01,000
35-Industries-Industries DD-Capital Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial and Economic Development	2,56,04,000	8,000	2,56,12,000
D-Social and Developmental Services. 35-Industries-Cottage Industries DD-Capital Account of Social and Developmental Services outside the Revenue Account.	1,05,78,000		1,05,78,000

96-Capital Outlay on Industrial and Economic Development-Cottage Industries			
D-Social and Developmental Services. 35-Industries-Cinchona	23,52,000		23,52,000
B-Debt Services. 16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development Works			
D-Social and Developmental Services. 37-Community Development Projects, National Extension Service and Local Development Works			
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account. 109-Capital Outlay on Other Works-Community Development Projects, National Extension Service and Local Development Works	3,16,89,000	25,71,000	3,42,60,000
Public Debt. Loans for Community Development Projects, National Extension Service and Local Development Works			
Loans and Advances by State/ Union Territory Governments. Loans and Advances under Community Development Projects, National Extension			

Service and Local Development Works			
D-Social and Developmental Services.	Rs.	Rs.	Rs.
38-Labour and Employment	2,01,71,000		2,01,71,000
39-Miscellaneous Social and Developmental Organisations-Welfare of Scheduled Tribes and Castes and Other Backward Classes	87,21,000		87,21,000
39-Miscellaneous Social and Developmental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,37,73,000		1,37,73,000
E-Multipurpose River Schemes, Irrigation and Electricity Schemes.			
42-Multipurpose River Schemes			
43-Irrigation, Navigation, Embankment and Drainage Works (Commercial)			
44-Irrigation, Navigation, Embankment and Drainage Works (Noncommercial)			
EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.	8,76,72,000	6,000	8,76,78,000
98-Capital Outlay on Multipurpose River Schemes			
99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial)			
100-Capital Outlay on Irrigation, Navigation,			

Embankment and Drainage Works (Non-			
F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements. 50-Public Works	5,42,44,000	6,02,000	5,48,46,000
51A-Greater Calcutta Development Scheme	2,26,27,000		2,26,27,000
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account. 106A-Capital Outlay on Greater Calcutta Development Scheme			
G-Transport and Communications (other than Roads). 53-Ports and Pilotage	6,79,000		6,79,000
57-Road and Water Transport Schemes GG-Capital Account of Transport and Communications (other than Roads) outside the Revenue Account. 114-Capital Outlay on Road and Water Transport Schemes	28,49,000		28,49,000
I-Miscellaneous. 64-Famine Relief	2,69,70,000		2,69,70,000
65-Pensions and other retirement benefits II-Miscellaneous Capital Account outside the Revenue Account. 120-Payments of Commuted Value of Pensions	1,29,82,000	1,85,000	1,31,67,000
67-Privy Purses and Allowances of Indian Rulers	7,000		7,000
68-Stationery and Printing	38,24,000		38,24,000

/u-rurest	1,19,83,000		1,19,03,000
71-Miscellaneous- Contributions	5,07,52,000	1,34,000	5,08,86,000
71-Miscellaneous- Panchayats	1,14,50,000	68,000	1,15,18,000
71-Miscellaneous-Sports	4,07,000		4,07,000
71-Miscellaneous-Civil Defence	65,78,000		65,78,000
71-Miscellaneous-Other Miscellaneous Expenditure	-		
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account. 109-Capital Outlay on Other Works B-Debt Services. 16-Interest on Debt and other obligations- Expenditure on displaced persons	5,20,14,000	1,23,000	5,21,37,000
I-Miscellaneous.			
71-Miscellaneous- Irrecoverable Loans to displaced persons written off 71-Miscellaneous- Expenditure on displaced persons 71-Miscellaneous-Relief to refugees from Bangladesh			
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	19,26,33,000	52,22,000	19,79,55,000
109-Capital Outlay on Other Works- Expenditure on displaced persons Public Debt. Loans for displaced persons Loans and Advances by State/Union Territory Governments.			

Loans and Advances to displaced persons			
K-Extraordinary Items.	Rs.	Rs.	Rs.
78-Pre-partition Payments	2,000		2,000
EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.			
98-Capital Outlay on Multipurpose River Schemes-Damodar Valley Project	1,65,12,000		1,65,12,000
FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
103-Capital Outlay on Public Works	3,08,55,000		3,08,55,000
II-Miscellaneous Capital Account outside the Revenue Account.			
124-Capital Outlay on Schemes of Government Trading	2,00,32,000	1,000	2,00,33,000
Public Debt.			
Permanent Debt			
Floating Debt			
Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons)		23,12,31,000	23,12,31,000
Other Loans			
Loans and Advances by State/Union Territory Governments.			
Loans and Advances by State/Union Territory Governments	10,30,49,000		10,30,49,000
Total	1,58,85,08,000	38,87,86,000	1,97,72,94,000